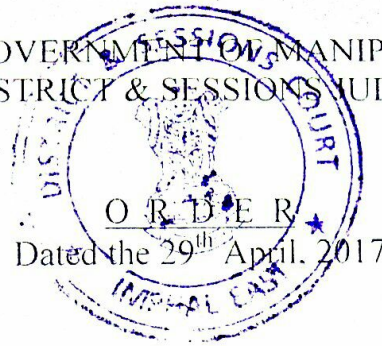


GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE : IMPHAL EAST



No. DJ/IE/A/78/2017/75 For smooth functioning of Court/office works, it is hereby notify for information to all the public litigants and Lawyers that all motions presented in this Court of the District & Sessions Judge, Imphal East before 1.00 pm. may be put up in the same day and all the cases for motions presented after 2.00 pm. are to be put up on the next following day.


Sd/-
(G. Gaiphulshillu)
District & Sessions Judge.
Imphal East.

Memo No. DJ/IE/A/78/2017/692-701

Dated the 29th April, 2017

Copy to:-

1. The President, A.M.B.A. Manipur
2. The President, A.M.L.A. Manipur
3. The President, A.M.Y.L.A. Manipur
4. The Secretary, A.M.B.A. Manipur
5. The Secretary, A.M.L.A. Manipur
6. The Secretary, A.M.Y.L.A. Manipur
7. The System Officer, District & Sessions Court, Imphal East
...for uploading in the office website.
8. Notice board.
9. Order Book.
10. File.


Sheristadar
District & Sessions Court,
Imphal East.
District & Sessions Court,
Imphal East